

SCHEDULE II**FORM B - Public Announcement***(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)***FOR THE ATTENTION OF THE STAKEHOLDERS OF****Global Gallarie Motors Pvt Ltd**

Sl. No	Particulars	Details
1	Name of Corporate Debtor	Global Gallarie Motors Pvt Ltd
2	Date of incorporation of Corporate Debtor	15 th April 2010
3	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Mumbai
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	CIN: U50102MH2010PTC202069
5	Address of the registered office and principal office (if any) of Corporate Debtor	Plot No. 1, Mohan Mill Compound, Ghodbunder Road, Thane (West), Thane - 400607
6	Date of closure of Insolvency Resolution Process	20 th April 2022
7	Liquidation commencement date of Corporate Debtor	20 th April 2022 (Order date) 11 th May 2022 (Order receipt date)
8	Name and registration number of the Insolvency Professional acting as Liquidator	Name: Jayanti Lal Jain IBBI Registration No: IBBI/IPA-001/IP-P-01792/2019-20/12845
9	Address and e-mail of the Liquidator, as registered with the Board.	Address: 708, Raheja Centre, 7 th Floor, Nariman Point, Mumbai - 400021, Maharashtra. Email: jljain.ip@gmail.com;
10	Address and e-mail to be used for correspondence with the Liquidator	Address: C/o, Headway Resolution and Insolvency Services Pvt. Ltd., 708, Raheja Centre, 7 th Floor, Nariman Point, Mumbai - 400021, Maharashtra. Email: liqggm@gmail.com;
11	Last Date for submission of claims	10 th June 2022 (30 days from order receipt date)

Notice is hereby given that the National Company Law Tribunal (Mumbai Bench) has ordered the commencement of liquidation of Global Gallarie Motors Private Limited on 20th April 2022 (copy of the order received on 11th May 2022).

The stakeholders of Global Gallarie Motors Private Limited are hereby called upon to submit their claims with proof on or before 10th June 2022, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 13th May 2022

Place - Mumbai




Jayanti Lal Jain

IBBI/IPA-001/IP-P-01792/2019-20/12845

Liquidator for Global Gallarie Motors Private Limited